

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
STARRED QUESTION NO.*153
TO BE ANSWERED ON 13.12.2023

Atomic Power Plant in MP

*153. SHRI RAJENDRA AGRAWAL:
SHRIMATI APARAJITA SARANGI:

Will the PRIME MINISTER be pleased to state:

- (a) the details of the progress made in the proposed 1400 MW atomic power plant near Chutka village of Mandla district of Madhya Pradesh;
- (b) the details of the estimated cost for setting up the said nuclear power plant and the area proposed and allotted for the same;
- (c) whether it is safe to build the said nuclear power plant around the tiger reserve of Kanha National Park and whether the Government has made any preliminary studies for the safety precautions of the same;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to relocate Chutka Nuclear Power Plant Project of Madhya Pradesh to some other uninhabited place or hilly area of the State and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND
PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) to (e) A statement is placed on the Table of the House.

Government of India
Department of Atomic Energy

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.*153
DUE FOR ANSWER ON 13.12.2023 BY SHRI RAJENDRA AGRAWAL AND SHRIMATI
APARAJITA SARANGI REGARDING ATOMIC POWER PLANT IN MP

- (a) The progress made on the 2X700 MW Chutka project in Mandla district of Madhya Pradesh so far is as follows:
- i. The land for Chutka project is transferred in the name of NPCIL in the revenue records.
 - ii. NPCIL has deposited the amount for land and R&R package as arrived at by the state government. Disbursement of compensation to landowners of private land is completed.
 - iii. Construction of R&R colony for Project Affected Persons to be displaced is completed.
 - iv. Agreement is signed with the state government for allocation of water for the project
 - v. Environmental clearance for the project from the MoEF&CC is obtained.
 - vi. The Government of India has accorded administrative approval and financial sanction for Chutka Project as a part of the 10 fleet mode reactors.
 - vii. Procurement of long manufacturing cycle equipment for Fleet mode reactors including Chutka is initiated.
 - viii. Physical possession of the land is yet to take place for want to shifting of Project Affected Persons (PAPs) to the R&R colony.
- (b) The estimated cost of the project is Rs. 21,000 crore and the total area acquired for the same is 708.19 Ha.
- (c)&(d) Chutka project is located quite far away (more than 50 km aerial distance) from the Kanha Tiger Reserve boundary. Therefore, it is not likely to have any impact on the reserve. A detailed Environmental Impact Assessment study of the project was carried out as a part of the process of obtaining Environmental clearance from MoEF&CC.
- (e) There is no proposal to relocate the Chutka nuclear power project.
